

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-04-2024 AT 10:30 AM**

CP No. 05/59/HDB/2024
u/s. 59 of Companies Act, 2013

IN THE MATTER OF:

Ms. Kanumuru Lakshmi Raju

...Petitioner

AND

M/s. Himagiri Hydro Energy Private Limited & 2 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

Learned PCS Mr Vinay Babu Gade, for petitioner present through Video Conference.

Proof of service filed. Publication also effected. Objections to the publication not received. None for the respondent present. Notice to Respondent nos 1 to 3 served. Respondent Nos 1 to 3 called absent. No observations filed. For hearing, matter adjourned to 30.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)